

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 55 OF 2018

Dated: 15th May, 2019

In the matter of:

**Guttaseema Wind Energy Company Pvt. Ltd.
& Anr.**

.... Appellant(s)

Vs.

Karnataka Electricity Regulator Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **06.08.2019.**

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PS/Court Master